

population they would cover and how it compares with the All India Coverage; and

(b) the steps taken to establish these T.V. stations and what is the time schedule ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : (a) and (b) Besides the low power transmitter commissioned at Berhampur on 16.8.84, a high power TV Transmitter at Cuttack and two more low power transmitters at Roukela and Koraput are under installation in Orissa LPTs at Roukela and Koraput are expected to be commissioned by October, '84.

High power TV Transmitter at Cuttack is expected to be commissioned during 1984-85. However, an interim service, pending completion of 150 M tower, will be commissioned by October, 1984. With the implementation of the schemes in hand, TV service is expected to be available to about 52.5% population of the State as against National average of 70%.

Effects of Advance Payment System on Rural Unorganised Agricultural Workers

4104. **SHRI GADADHAR SAHA :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) - whether Dadoa system (advance payment system) has widely been practised in rural areas;

(b) if so, whether it affects the rural unorganised poor agricultural-workers and their wages;

(c) if so, whether under this system, the poor rural agricultural workers are forced to accept the wages below the seasonal wages as per oral contract under the pressure of land-owners; and

(d) if so, the steps taken to eradicate the system ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) and (b) The Dadan (not dadoo) system (advance payment system) has been in existence in the rural areas affecting the working conditions and wages of the dadan workers, including agricultural workers.

(c) Yes, Sir.

(d) Government has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 providing for the migrant workmen inter-alia the wage rates, payment of displacement allowance, journey allowance, wages during the period of journey as if the workmen recruited were on duty etc. The extent of implementation of the statutory provisions is under constant review.

Besides, two Joint Study Teams have also been constituted with representatives from the State Governments to :—

(i) visit the worksites where migrant workmen are employed and in respect of which specific complaints have been received, (ii) make on the spot study of the problems of migrant labour with reference to these specific complaints, and (iii) carry out general inspection with a view to redressing the other grievances of the migrant workers on the spot.

Joint Study Team No. 2 on which Government of Orissa is represented, has submitted an interim report after visiting the Projects in number of states where Dadan Labourers from Orissa are employed. In its report, the Committee has suggested specific measures for promoting the welfare of migrant workmen. The report has been forwarded to the state Governments concerned for necessary follow up action.

12.00 hrs.

PROF. K. K. TEWARY (BUXAR) : We have given notice to you regarding the statement of an American Representative at Mexico International Population Meet where he described Jammu & Kashmir as an occupied territory.